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[Shri Kapil Verma] Madam, as I said earlier, I will take trie liberty of requesting you to very kindly clarify the remarks that you have made on Friday to remove all the doubts. Being a journalist, I would not have referred to a press report but for the fact that it could do some unintended harm to the whole body of the journalists.

SHRI JAGESH DESAI (Maharashtra): Madam, on that day your anxiety was that it should be expedited. You also said that no further extension should be given.

THE DEPUTY CHAIRMAN : Thank you very much Mr. Jagesh Desai. I had seen the report the next day and I thought that there must be some misprint. When anxiety was shown from both sides of the House, the Minister who was here, was prompt enough to come forward and say that that being the last day of the extension period he would ask the concerned Minister to explain the position. We thought, suppose the report came on that day, well and good, otherwise, I had asked the Minister to come forward and tell the Members before the House rose what the position of the report was and what the Government proposed to do. The Members said that already 6 or 7 extensions had been given, and from the Chair I felt that enough extensions had already been given and the report should be expedited, I did not say that extension should not be given. I said that enough extensions had already been given and if the government took a decision to give some more extension.

It should be time-bound and the report must come before the Government so that action could be taken. I would like to clarify that I did not say no extension should be given. I said that the report should be submitted.

Now. the House stands adjourned for lunch till 2..i<) P.M.

The House then adjourned for lunch at thirty-three minutes past one of the clock.

The House reassembled after lunch at thirty-four minutes past two of the clock.

The Vice-Chairman (Shri Jagesh Desai) in the Chair.

SPECIAL MENTIONS—Contd.

Construction of a bridge/Fly-Over at the Railway Level Crossing at Marmagao, Goa

SHRI JOHN F. FERNANDES (Goa): Mr. Vice-Chairman, Sir, I would like to apprise the House of the problem faced by the people in the commercial city of Marmagao due to the outdated railway level crossing still existing in the busiest part of the city of Marmagao on National Highway No. 17. This leads to traffic congestion and create chaos during peak hours. There is a constant demand from the people, specially from the trading community, to the Government to see that a flyover or a bridge is constructed over this level crossing. I earnestly request the Railway and the Surface Transport Ministers to see that the fly-over is constructed at the earliest. Thank you, Sir.

Growing Political Violence in the country

SHRI CHIMANBHAI MEHTA (Gujarat): Mr. Vice-Chairman, Sir, through you, I want to draw the attention of the Home Ministry and the people concerned, including the leaders of all political parties, to the growing political violence in the country. This is causing great anxiety and is also casting a shadow over the future of our democracy. In 1984, we know, the great martyr, Indiraji, laid down her life. Thereafter, we thought that a lesson would be learnt. But violence is increasing every day. Now. the field of violence is spreading to State legislatures also. I am not supposed to mention am Assembly here. Bin we have